NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA No. 208/252/HDB/2017	
NAME OF THE COMPANY	Paris De Salon Private Limited	
NAME OF THE PETITIONER(S)	Paris De Salon Private Limited	
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad	
UNDER SECTION	252	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Gelf. R. prashalv	Dironek	9866676778	Gef

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		*		
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ORDER

Heard. Shri R.Prabhakar on behalf of Shri K.B.Ramanna, Learned Counsel for Petitioner.

Counsel sought time for 10 days. Case is posted to 6.12.2017.

Member (T)

Member (J)

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